

23.10.04

Hon Mr A.K Bhatnagar, JM

Adjourned for the day on account of illness slip of Sri D. Awasthi learned Counsel for the respondents. Sri N. Pandey brief holder of Sri S.K Chaturvedi learned Counsel for the respondents is present.

List for admission on 4/3/04

Ar
JM

or
No RA filed
submitted
R
24/2

Registrar 04.03.04

List for admission
on 26.03.04

GA No 744/03

26/03/2004

Hon. Mr. A.K Bhatnagar, J.M.

Even in the revised call, none for the applicant. Moreover, no RA has been filed by the applicant so far. It appears that the applicant is not interested in pursuing the matter. Accordingly O.A. is dismissed in default and for non-prosecution. Shri D. Tiwari brief holder to Shri D. Awasthi counsel for the respondents.

Ar
JM

(M)

or

Registrar

No R.A. has yet been filed.
Submitted.

W.K.
23/3/04.